

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1754
ANSWERED ON:20.07.2004
POSTING OF OFFICIALS TO DAMAN AND DIU
Patel Shri Dahya Bhai V.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the officials posted in the Union Territory of Daman and Diu in class I, II and III category who have been posted at the same station for more than 5 years;
- (b) the reasons for not effecting the transfer of such officials by the Union Territory administration;
- (c) the details of the guidelines issued by the Union Government to the Union Territory administration in this regard; and
- (d) the steps taken/being taken by the Government to transfer all such officials with a view to streamline the administration?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

- (a): There were as on 30th June, 2004, 42 Group `A` Officers; 24 Group `B` Officers; and 548 Group `C` Officers who were holding the same posts for the last more than five years under the Daman & Diu Administration.
- (b): The various reasons because of which these officers have not been transferred include the disproportionately large number of posts sanctioned for Daman District as compared to those sanctioned for Diu District; the large distance between the two districts which adversely impacts especially the low paid employees if transferred from one district to the other; the absence of similar posts in other departments; and the need to retain those who have acquired specialized technical qualification.
- (c): There are standing instructions of the Central Government for periodic rotation of staff. The Daman and Diu Administration has also issued suitable guidelines for such periodic transfers.
- (d): The Daman and Diu Administration has undertaken an exercise to consider transfer of all such employees as have remained in the same post for more than three years subject to the aforesaid constraints.